

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH  
CALCUTTA

M.A. 193 OF 2005  
(O.A. 1032/1997)

DATE OF ORDER:06.05.05

Present : Hon'ble Mr. Justice B. Panigrahi, Vice-Chairman.  
Hon'ble Mr. N.D. Dayal, Administrative Member.

Khagendra Ch. Mullik

- v e r s u s -

G.S.I.

For the applicant : Mr. T.K. Biswas, counsel.  
For the respondents : None.

O R D E R

PER JUSTICE B. PANIGRAHI, VC

Heard Mr. Biswas, ld counsel appearing for the applicant over this application for fixing an early date of hearing of the O.A. M.A. is allowed and disposed of with a direction that the O.A. be placed before Court No.2 for hearing on 27.6.2005.

  
Member (A)

  
Vice-Chairman.